

transparency. These processes are also being aligned to the international practices being followed by the member countries as per the Washington Accord. India has become a member of the Washington Accord. TIER-I type of accreditation is applicable to the institutions which are autonomous and TIER-II is applicable to those which are affiliated to the universities. Both these types of accreditation are based on outcome based accreditation.

Impact of disbandment of 10th class Board Examination

202. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to reintroduce the class 10th CBSE Board Examination;

(b) if so, whether Government Commissioned a study on the effect of disbandment of class 10th Board Examination; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) Central Board of Secondary Education (CBSE) has taken a view to make Class 10th Board exam compulsory from Academic Session 2017-18 after following due process on the basis of feedback received through online survey and interaction with the stakeholders.

Production of fake certificates by schools

203. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Right of Children to Free and Compulsory Education (RTE) Act has been misused by some schools belonging to the National Public Group for allegedly forging and producing fake certificates, if so, the details thereof;

(b) whether the Central Board of Secondary Education withdrew affiliation to those schools; and

(c) if so, the names of those schools and deterrent action proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The Government of